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II. The Public Provident Fond (Amendment) Scheme, 1983.

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIA-MENTARY AFFAIRS (SHRI KALP-NATH RAI): Sir, on behalf of Shri Pattabhi Rama Rao, I beg to lay on the Table:

- I. Statement (in English and Hindi) of the result of the market loans floated in March, 1983, along with a Notification No. F4(5)W&M|82, dated the 4th March, 1983.

 [Placed in Library. See No. LT-6197|83]
- II. A copy (in English and Hindi) of the Ministry of Finance (De partment of Economic Affairs) Notifications G.S.R No. 271(E), dated the 16th March, 1983, publishing the Public Provident Fund (Amendment) Scheme, 1983, under section 12 of the Public Provident Fund Act, 1968.

 [Placed in Library. See No. LT-

Report and Accounts (1981-82) of the National Projects Construction Corporation Limited, New Delhi and related papers.

6191|83]

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH): Sir, I beg to lay on the Table:

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (i) Twenty-fifth Annual Report and Accounts of the National Projects Construction Corporation Limited, New Delhi, for the year 1981-82, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (ii) Review by Government on the working of the Corporation.
- II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I)(i) above. [Placed in Library. *See* No. LT-6223| 83 for I and II].
- I. Report and Certified Accounts (1981-82) of the Inst tute for the Physically Handicapped, New Delhi and related papers.

II. Accounts (1981-82) of the Kendriya Vidya aya San?athan, New Delhi and related papers.

SHRI ARIF MOHD. KHAN: Sir. on behalf of Shri P. K. Thungon, I beg to lay on the Table:

- I. A copy each (in English and Hindi) of the following papers:
 - (i) Annual Report and Certified Accounts of the Institute for the Physically Handicapped, New Delhi for 'he year 1981-82, together with Audit Report on the Accounts and Review by Government on the working of Institute.
 - (ii) Statement giving reasons for delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-6182183 for (i) and (ii)].

- II. A copy each of the following papers:—
- (i) Certified Annual Accounts of the Kendriya Vidyalaya San-gathan, New Delhi, for the year 1981-82 and the Audit Report thereon.

[Placed in Library. See No. LT-No. LT-6187|83]

(ii) Statement (in English and Hindi) giving reasons for the delay in laying and for not laying simultaneously the Hindi version of the paper mentioned at (i) above.

[Placed in Library. See No. LT-6183|83]